

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 267 OF 2017

Dated: 17th May, 2019

In the matter of :

GAIL India Ltd.

...Appellant(s)

Vs.

The Petroleum & Natural Gas Regulatory Board

...Respondent(s)

ORDER

The Bench did not assemble today.

As agreed by the parties, list the matter on **09.08.2019**.

Court Master/PA

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